

**RAJASTHAN HIGH COURT, JODHPUR**

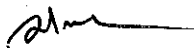
**No. RJS/Estt./B2(i)/08/2016/8507**

**Date:-16.08.2017**

**ALL THE JUDICIAL OFFICERS,**

As per directions, Provisional Seniority List of the officers of District Judge Cadre, as follows, is hereby published on the Notice boards of Rajasthan High Court at Jodhpur and its Bench at Jaipur as well as on the official website of the Rajasthan High Court. The District & Sessions Judges will download the Provisional Seniority List and publish it on their Notice Boards.

It is enjoined upon all concerned to submit representation, if so desired, within 30 days positively from the date of publication on official website of Rajasthan High Court.



**Contd..**

**TENTATIVE DETERMINATION OF SENIORITY OF THE  
OFFICERS OF DISTRICT JUDGE CADRE.**

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Final Seniority List of the officers of District Judge Cadre upto Shri Nagendra Pal Bhandari was published on 15.12.2014.

After taking into consideration, the representations received from the officers of different categories and all relevant provisions, the tentative/provisional seniority list of the officers of District Judge Cadre next to Shri Nagendra Pal Bhandari is reckoned/ proposed on the following terms:-

As per Rule 42 of the Rajasthan Judicial Service Rules, 2010 (hereinafter referred to as 'the Rules of 2010'), a select list is required to be prepared by the Court in cyclic order in accordance with Schedule-V. In the schedule aforesaid point No.12 is assigned for a direct recruit to District Judge cadre. The point aforesaid could have not been kept vacant, therefore, the person who is at point No. 16, is required to be upgraded to the point No.12. The entire list prepared under Rule 42 is required to be reshuffled accordingly.

The claim by the members of the Rajasthan Judicial Service in District Judge cadre appointed by way of direct recruitment for their placement in the list prepared under Rule 42 from the date the vacancies occurred, is not at all justified in view of the fact that for determination of seniority, the date of occurrence of vacancy is having no relevance. Their placement in the seniority is required to be made only from the date of their substantive appointment.

As per sub-rule(2) of Rule 31 of the Rules of 2010, 10% posts in the cadre of District Judge are required to be filled in by promotion from among Senior Civil Judges strictly on basis of merit



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through limited competitive examination conducted by the Court. The recruitment under this category, as per sub-rule(2) of Rule 32, is appointment by way of promotion. Sub-rule(5) of Rule 32 of the Rules of 2010 also refers that the committee taking into consideration the performance at examination, the service record and the performance at the interview shall assess the suitability and recommend the names of the officers for promotion. Proviso to Rule 5 provides that while considering the service record for assessing suitability to recommend the names of officers for promotion, it shall be necessary for candidate to obtain 'outstanding' or 'very good' entries at least for three years in the last preceding years with no adverse remarks. Looking to these provisions, the limited competitive examination is a mode for assessment of merit and suitability to make promotion. While making promotions to District Judge cadre, the merit position acquired in written test and interview is not supposed to effect interse seniority of the officers in the feeder cadre. The list of selected candidates, as such, is required to be prepared in order of seniority in the feeding cadre i.e. of Senior Civil Judges.

Rule 47 of the Rules of 2010 pertains to seniority in Rajasthan Judicial Service. Sub-rules (1) and (2) pertain to the seniority and interse seniority of persons appointed and promoted to the posts other than the District Judge cadre. As per sub-rule(3), seniority of persons appointed to the service in District Judge cadre by direct recruitment shall be determined from the date of the order of substantive appointment in the cadre. Rule 47 nowhere prescribes the mode to reckon seniority of the persons appointed to service in District Judge cadre by way of promotion, however, in view of the fact that the seniority of the persons appointed by way of



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direct recruitment, is required to be reckoned from the date of their substantive appointment, therefore, on basis of the same analogy the seniority of the officers promoted to District Judge cadre is also required to be reckoned from the date of their substantive appointment in District Judge cadre.

The term 'substantive appointment', as defined under Rule 3(l) of the Rules of 2010, provides that an appointment made under the provisions of the Rules of 2010 to a substantive vacancy after due selection by any of the methods of recruitment prescribed under the Rules followed by confirmation on completion of the probation period, shall be a substantive appointment. The appointment, if made on adhoc capacity even as per Rule 15 of the Rules of 2010 against a permanent vacancy followed by regular appointment in the District Judge cadre, as such, is required to be taken into consideration while determining the seniority.

Following the above terms, the Tentative/Provisional Seniority List next to Shri Nagendra Pal Bhandari upto Shri Mohd. Arif (Direct Recruitee), annexed herewith is being issued as appointments of next promotee officers are yet to be finalized.



**PROVISIONAL SENIORITY LIST OF THE OFFICERS OF DISTRICT JUDGE CADRE NEXT TO SHRI N.P. BHANDARI**

S. NO. Next to Shri N.P. Bhan dari	NAME OF OFFICER	PROMOTEE (P)  DIRECT RECRUIT (D)  LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST A PERMANENT VACANCY FOLLOWED BY REGULAR APPOINTMENT / DATE OF APPOINTMENT THROUGH DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE RETIREMENT OF
206.	N.S. DADDHA	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
207.	HEMANT KUMAR JAIN	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
208.	NARSINGH DASS VYAS	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
209.	ASHOK KUMAR GUPTA	P	17.04.03	-	26.05.11(CR)
210.	SOM PRAKASH GODARA	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	30.04.11
211.	UMA SHANKER VYAS	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
212.	KEDAR LAL GUPTA	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	31.07.17
213.	SURENDRA KUMAR JAIN	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
214.	DHARAM CHAND JAIN	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	30.11.13
215.	SHIV CHARAN BHUSHAN	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	30.11.12
216.	SMT. SANGEETA SHARMA	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
217.	PHOOL CHAND JHANJIARIYA	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
218.	KU. SUBHA MEHTA	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
219.	RAVI KUMAR GUPTA	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
220.	RAM BABU CHATURVEDI	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	31.05.12
221.	KAMAL CHAND NAHAR	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
222.	VINOD KUMAR BHARWANI	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
223.	MADAN GOPAL VYAS	P	17.04.03	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	

*(Signature)*

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S. NO. Next to Shri N.P. Bhan dari	NAME OF OFFICER  SARVA SH./SM.T/MS./DR.	PROMOTEE (P)  DIRECT RECRUIT (D)  LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST A PERMANENT FOLLOWED BY REGULAR APPOINTMENT / DATE OF DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	REGULAR PROMOTION ON VACANCY AGAINST A VACANCY THROUGH DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
224.	MAHAVIR PRASAD SHARMA-J	P	17.04.03		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
225.	DEVENDRA PRAKASH SHARMA	P	17.04.03		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
226.	N.S.MERATWAL	P	17.04.03		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
227.	RAJENDRA PRAK ASH SONI	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
228.	GAJANAND SHARMA	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
229.	RAVINDRA KUMAR JOSHI	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
230.	ASHOK KUMAR JAIN-II	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
231.	S.P. KAKRA	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	31.07.13
232.	CHHOTU LAL	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
233.	YOGENDRA KUMAR PUROHIT	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
234.	ASHOK KUMAR SHARMA-II	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
235.	VISHNU DUTT SHARMA-II	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
236.	BHUVAN GOYAL	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
237.	PRAVEER BHATNAGAR	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
238.	MADAN LAL BHATI	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
239.	ASHUTOSH KUMAR	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
240.	OM KUMAR VYAS	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	30.06.16
241.	SMT. ANITA SHARMA	P	13.12.04		Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	

S. NO.	NAME OF OFFICER	PROMOTEE (P) DIRECT RECRUIT (D) LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST A PERMANENT VACANCY FOLLOWED BY REGULAR APPOINTMENT THROUGH DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
242.	CHANDRA SHEKHAR SHARMA	P	13.12.04	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
243.	NARESH CHUG	P	13.12.04	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
244.	PRABHULAL AMETA	P	13.12.04	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
245.	PRAMIL KUMAR MATHUR	P	13.12.04	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
246.	R.K. MAHESHWARI	P	13.12.04	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
247.	GIRISH KUMAR SHARMA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
248.	SMT. ARCHANA AGARWAL	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
249.	SATYAJEET RAI	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	30.04.17
250.	NAWAL KISHORE SHARMA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
251.	C.P. SHREEMALI	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	31.03.13
252.	JAGMOHAN AGARWAL-I	P	25.03.13 (w.e.f.15.03.08)	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
253.	SHIV DAYAL SINGH	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	31.07.15
254.	JHABAR MAL JAT	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	31.08.13
255.	GYARSI LAL SHARMA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	31.07.17
256.	DHARAM DUTT SHARMA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	30.06.16
257.	BHALLA RAM PARMAR	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	30.06.16
258.	GYAN PRAKASH GUPTA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
259.	RAJENDRA KUMAR SHARMA-III	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	

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260.	RAJENDRA SINGH CHOUDHARY	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
261.	MAHENDRA SINGH SISODIA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
262.	RAMESH KUMAR SHARMA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
263.	HARENDRA SINGH	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
264.	AYUB KHAN	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
265.	YOGESH KUMAR SHARMA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
266.	ATUL KUMAR SAXENA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
267.	JAGDISH PRASAD SHARMA-IV	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	30.06.15
268.	PHOOL SINGH TOMAR	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
269.	MAHNEDRA KUMAR SHARMA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
270.	SATYA NARAIN VYAS	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
271.	BRJENDRA KUMAR	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
272.	AJAY SINGH	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
273.	RAVI SHARMA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
274.	RAM NIWAS JAT	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	31.10.15
275.	ALOK SUROLIA	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
276.	MS. ASHA KUMARI	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
277.	RAVINDRA KUMAR	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	



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278.	SIYA RAGHUNATH DAN	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
279.	SMT. NANDINI VYAS (LCE)	P	11.01.08	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
280.	LAXMAN DUTT KIRADOO	P	07.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
281.	RAJESH NARAIN SHARMA	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
282.	RAJENDRA SINGH	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
283.	B.L. BUGALIA	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
284.	SUDHIR KUMAR PAREEK	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
285.	OMI PUROHIT	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	30.09.16
286.	PRATHVI RAJ SHARMA	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
287.	MS. URMILA VERMA	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	29.02.16
288.	KAMAL PRAKASH SAXENA	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
289.	DEVENDRA DIXIT	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
290.	RAJENDRA KUMAR	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
291.	MAHENDRA SINGH	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
292.	SATISH CHANDRA	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
293.	YUDHISTHIR SHARMA	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
294.	KUM. MADHVI DINKAR	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
295.	TANVEER CHOUDHARY	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
296.	LAXMAN SINGH	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	

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297.	RAJESHWAR SINGH	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	31.03.16
298.	JHUMAR LAL CHOUHAN	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
299.	JAG MOHAN SHARMA	P	21.04.10	Due to revision of cadre strenght from 150 to 245 w.e.f. 19.01.2010	
300.	NAIPAL SINGH	P	21.04.10	On account of retirement of Shri Murari Lal Sharma-I on 31.01.2010	
301.	SANDEEP KUMAR SHARMA	P	21.04.10	On account of retirement of Shri Moti Singh Rathore on 31.01.2010	
302.	KUM. RAJ VYAS	P	21.04.10	On account of retirement of Shri Babu Lal Vaishnav on 31.01.2010	
303.	KAMAL CHHANGANI	P	21.04.10	On account of retirement of Shri Ashok Kumar Saxena on 31.03.2010	
304.	DINESH KUMAR GUPTA (LCE)	P	21.04.10	On account of Vol. Retirement of Shri Pramod Kumar Mathur on 01.04.2010	
305.	MUKESH BHARGAVA	P	21.04.10	On account of retirement of Shri A.K. Tyagi on 03.04.2010	
306.	SHAIENDRA VYAS	P	21.04.10	On account of retirement of Dr. Bhanwar Singh Bhati on 03.04.2010	
307.	PAWAN KUMAR SHARMA	P	21.04.10	On account of Dismissal from Service of Shri B.D. Sarashwat on 10.04.2010	
308.	PRADEEP KUMAR JAIN	P	21.04.10	On account of retirement of Shri A.M. Qureshi on 30.04.2010	
309.	SHYAM SUNDER LATA	P	21.04.10	On account of retirement of Shri Badri Lal Meena on 30.04.2010	
310.	NARENDRA KUMAR SHARMA	P	21.04.10	On account of elevation of Shri K.C. Joshi on 24.05.2010	
311.	UMA SHANKER SHARMA	P	21.04.10	On account of elevation of Shri S.S. Kothari on 24.05.2010	
312.	RAMESHWAR DAYAL ROHILA	P	21.04.10	On account of retirement of Shri Shiv Singh Chouhan on 31.05.10	
313.	HANUMAN PRASAD	P	21.04.10	On account of retirement of Dr. Chandrika Prasad Sharma on 30.06.10	
314.	SMT. REKHA BHARGAVA	P	21.04.10	On account of retirement of Shri M.S. Vyas on 31.08.10	
315.	SHIV KUMAR SHARMA	P	21.04.10	On account of retirement of Shri Gautam Prakash Sharma on 31.08.10	

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316.	SMT. MAMTA VYAS	P	21.04.10	On account of retirement of Shri Ajay Kumar Meena on 31.08.10	
317.	ARUN KUMAR DUBEY	P	21.04.10	On account of retirement of Shri G.K. Gaur on 31.01.11	
318.	SURENDRA SINGH	P	21.04.10	On account of retirement of Shri Brij Lal Meena on 31.01.11	
319.	SANJAY KUMAR	P	21.04.10	On account of Vol. retirement of Shri V.K. Chawla on 24.02.11	
320.	KRISHNA SWAROOP CHALANA	P	21.04.10	On account of retirement of Shri H.R. Kuri on 31.03.11	
321.	DEEPAK PANDEY	P	21.04.10	On account of retirement of Shri T.H. Samma on 31.03.11	
322.	SOHAN LAL SHARMA	P	21.04.10	On account of retirement of Shri Srikrishna Joshi on 31.03.11	31.07.15
323.	VIRENDRA KUMAR PATHAK	P	21.04.10	On account of elevation of Smt. Nisha Gupta on 28.04.11	
324.	RAJVEER SINGH	P	21.04.10	On account of elevation of Sh. N.K. Jain on 28.04.11	
325.	AJAY KUMAR SHARMA-I (LCE)	P	21.04.10	On account of elevation of Sh.. P.K. Agarwal on 28.04.11	
326.	CHANCHAL MISHRA	D	15.07.13	On account of retirement of Shri S.D. Tak on 30.04.11	
327.	RAGHAVENDRA KACHAWAL	D	15.07.13	On account of retirement of Shri B.P. Goswami on 30.04.11	
328.	ASHWANI VIJ	D	15.07.13	On account of retirement of Shri Som Prakash Godara on 30.04.11	
329.	BALJIT SINGH	D	15.07.13	On account of Compulsory retirement of Shri Uma Kant Agarwal on 26.05.11	
330.	VIKRANT GUPTA	D	15.07.13	On account of retirement of Shri B.M. Gupta on 31.05.11	
331.	PURAN KUMAR SHARMA(LCE)	L	15.07.13	Due to revision of cadre strength from 246 to 255 on 10.06.2011	
332.	HARUN	D	15.07.13	Due to revision of cadre strength from 246 to 255 on 10.06.2011	
333.	ANANT BHANDARI	D	15.07.13	Due to revision of cadre strength from 246 to 255 on 10.06.2011	
334.	SMT. REETA TEJPAL (LCE)	L	15.07.13	Due to revision of cadre strength from 246 to 255 on 10.06.2011	

S. NO. Next to Shri N.P. Bhan dari	NAME OF OFFICER  SARVA SH./SM./MS./DR.	PROMOTEE (P)  DIRECT RECRUIT (D)  LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST A PERMANENT FOLLOWED BY APPOINTMENT THROUGH DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	REGULAR PROMOTION ON VACANCY AGAINST A REGULAR DATE OF APPOINTMENT THROUGH DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
335.	AJAY SHARMA	D	15.07.13		Due to revision of cadre strength from 246 to 255 on 10.06.2011	
336.	RAM SURESH PRASAD	D	15.07.13		Due to revision of cadre strength from 246 to 255 on 10.06.2011	
337.	PRAVEEN KUMAR	D	15.07.13		Due to revision of cadre strength from 246 to 255 on 10.06.2011	
338.	SANJEEV MAGO (LCE)	L	15.07.13		Due to revision of cadre strength from 246 to 255 on 10.06.2011	
339.	MANCHHA RAM SUTHAR	D	15.07.13		Due to revision of cadre strength from 246 to 255 on 10.06.2011	
340.	KESHAV KAUSHIK	D	15.07.13		Due to revision of cadre strength from 246 to 255 on 10.06.2011	
341.	AJEET KUMAR HINGER (LCE)	L	15.07.13		On account of retirement of Shri H.S. Saxena on 31.07.11	
342.	ARUN KUMAR AGARWAL	D	15.07.13		On account of retirement of Shri Govind Ram Gupta on 31.07.11	
343.	RUPA GUPTA	D	15.07.13		On account of retirement of Shri K.S. Bhatnagar on 30.09.11	
344.	SUNIL KUMAR PANCHOLI	D	15.07.13		On account of retirement of Shri Mithilesh Kumar Sharma on 30.09.11	
345.	AJAY SHUKLA (LCE)	L	15.07.13		On account of retirement of Shri B.D. Khandelwal on 31.10.11	
346.	DINESH TYAGI	D	15.07.13		On account of retirement of Ms. Chandra Kala Yadav on 30.11.11	
347.	HARI OM SHARMA ATTRI	D	15.07.13		On account of retirement of Shri Bharosi Lal Gupta on 31.12.11	
348.	ASHOK CHAUDHARY	D	15.07.13		On account of retirement of Shri H.L. Chanda on 31.01.12	
349.	DEEPA GURJAR	D	15.07.13		On account of retirement of Shri G.K. Pandey on 29.02.12	
350.	RAJENDER KUMAR	D	15.07.13		On account of retirement of Shri Gopesh Dixit on 31.03.12	
351.	ARUN KUMAR BERIWAL	D	15.07.13		On account of Voluntary Retirement of Shri Anil Kumar Mishra on 05.04.12	
352.	HUKAM SINGH RAJPUROHIT	D	15.07.13		On account of retirement of Shri Mohd. Anwar Alam on 30.04.12	
353.	AJITABH ACHARYA	D	15.07.13		On account of retirement of Shri Rambabu Chaturvedi on 31.05.12	

S. NO.	NAME OF OFFICER	PROMOTEE (P)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST PERMANENT FOLLOWED BY APPOINTMENT / DATE OF DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
Next to Shri N.P. Bhan dari	SARVA SH./S.M.T./MS./DR.	DIRECT RECRUIT (D) LCE (L)			
354.	SHIVANI SINGH	D	15.07.13	On account of retirement of Ms. Bajjit Kaur Matharu on 30.06.12	
355.	MASHROOR ALAM KHAN	D	15.07.13	On account of retirement of Shri R.K. Sharma-I on 31.07.12	
356.	HENRAJ GAUR	D	15.07.13	On account of retirement of Shri Dharam Singh Meena on 31.07.12	
357.	TARA AGARWAL	D	15.07.13	On account of retirement of Shri Kapil Bhargava on 31.07.12	
358.	ANIL BENIWAL	D	15.07.13	On account of retirement of Shri C.N. Mathur on 31.07.12	
359.	RAMESHWAR PRASAD CHOUHDHARY	D	15.07.13	On account of retirement of Shri Om Prakash Singh-II on 31.07.12	
360.	CHAKRAVARTTY MAHECHA	D	15.07.13	On account of retirement of Shri Suresh Chandra Sharma on 31.07.12	
361.	MEENAKSHI SHARMA	D	15.07.13	On account of Voluntary Retirement of Shri Prabodh Vashistha on 30.08.12	
362.	SATIYA NARAIN TAILORE	D	15.07.13	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	
363.	ANU AGGARWAL	D	15.07.13	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	
364.	KISHAN CHAND	D	15.07.13	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	
365.	ALKA SHARMA	D	15.07.13	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	
366.	SATISH KUMAR	D	15.07.13	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	
367.	NAHAR SINGH MEENA	D	15.07.13	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	
368.	SONIKA PUROHIT	D	14.11.13	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	
369.	SATISH KUMAR VYAS	P	21.04.14	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	
370.	DEEP CHAND JOSHI	P	21.04.14	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	
371.	MUKESH SRIVASTAVA	P	21.04.14	Due to revision of cadre strenght from 256 to 265 on 31.08.2012	

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S. NO.	NAME OF OFFICER	PROMOTEE (P) DIRECT RECRUIT (D) LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST PERMANENT FOLLOWED BY APPOINTMENT THROUGH DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
	SARVA SH./SM./T./MS./DR.				
372.	BHARAT BHUSHAN GUPTA	P	21.04.14	On account of retirement of Shri J.D. Thanvi on 30.09.12	30.09.16
373.	YOGENDRA SHARMA	P	21.04.14	On account of retirement of Shri Om Prakash on 30.11.12	
374.	SMT. INDU PAREEK	P	21.04.14	On account of retirement of Shri Shiv Charan Bhushan on 30.11.12	
375.	RATAN LAL MOOND	P	21.04.14	On account of retirement of Shri Sukhpal Bundel on 31.12.12	
376.	MAHESH KUMAR SHARMA	P	21.04.14	On account of elevation of Shri Atul Kumar Jain on 21.01.13	
377.	BUDHI PRAKASHI CHHANGANI	P	21.04.14	On account of elevation of Shri Mahendra Kumar Maheshwari on 21.01.13	
378.	ISHWARI LAL VERMA	P	21.04.14	On account of elevation of Shri Vishnu Kumar Mathur on 21.01.13	
379.	GOPAL BUORIWAL	P	21.04.14	On account of elevation of Shri Banwari Lal Sharma on 21.01.13	
380.	MANOJ KUMAR SAHARIA	P	21.04.14	On account of retirement of Shri Ram Charan Meena on 31.01.13	
381.	RAMA SHANKER VERMA	P	21.04.14	On account of retirement of Shri Amar Chand Singhal on 31.03.2013	
382.	SATISH CHANDRA KAUSHIK	P	21.04.14	On account of retirement of Shri PC Jain-II on 31.03.2013	
383.	RAJ KUMAR SHARMA	P	21.04.14	On account of retirement of Shri R.C. Ramdhari on 31.03.2013	
384.	VINOD KUMAR SONI	P	21.04.14	On account of retirement of Shri Jag Mohan Agarwa-I on 31.03.2013	
385.	JITENDRA SINGH	P	21.04.14	On account of retirement of Shri Hari Ram Jat on 30.04.2013	
386.	GANESH KUMAR	P	21.04.14	On account of retirement of Shri Jagdish Prasad Sharma-II on 31.05.2013	
387.	CHANDRA KALA JAIN	P	21.04.14	On account of Voluntary Retirement of Shri P.M. Baindha on 29.06.13	
388.	PREM CHAND SHARMA	P	21.04.14	On account of retirement of Shri. R.K. Bansal on 30.06.2013	
389.	MUKESH (LCE)	P	21.04.14	On account of retirement of Shri Tara Chand Soni on 30.06.2013	
390.	DHIRENDRA SINGH RAJAWAT	P	21.04.14	On account of retirement of Shri M.K. Agarwal on 31.07.2013	

S. NO. Next to Shri N.P. Bhan dari	NAME OF OFFICER  SARVA SH./SM.T/MS./DR.	PROMOTEE (P)  DIRECT RECRUIT (D)  LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST A PERMANENT VACANCY FOLLOWED BY REGULAR APPOINTMENT THROUGH DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
391.	SMT. MANJU CHOUHAN	P	21.04.14	On account of retirement of Shri Chhotu Lal on 31.07.2013	
392.	RAVI PRAKASH SHARMA	P	21.04.14	On account of retirement of Shri B.N. Bhatt on 31.08.2013	
393.	AJAY KUMAR BHOJAK	P	21.04.14	On account of retirement of Shri H.R. Nagori on 31.08.2013	
394.	SAHAB RAM MOTYAR	P	21.04.14	On account of retirement of Shri Jhabbar Mal Jat on 31.08.2013	
395.	HARI NARAIN SARASWAT	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
396.	SURESH CHAND BANSAL	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
397.	GAMBHIR SINGH	P	21.07.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
398.	DAYA RAM GODARA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	31.08.16
399.	RAVINDRA KUMAR	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
400.	ANIL KUMAR SHARMA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	31.07.16
401.	HARVINDER SINGH	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
402.	KU. MUDITA BHARGAVA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
403.	ARUN KUMAR AGARWAL	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
404.	KAILASH CHAND GUPTA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
405.	RAJENDRA KUMAR BANSAL	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	30.06.16
406.	GIRISH AGARWAL	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
407.	ROOP CHAND SUTHAR	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
408.	SHAHABUDIN	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	

S. NO.	NAME OF OFFICER	PROMOTEE (P) DIRECT RECRUIT (D) LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST A PERMANENT VACANCY FOLLOWED BY REGULAR APPOINTMENT / DATE OF DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
409.	SARVA SH./SM./TMS./DR. GABRUDDIN MOYAL	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	31.05.16
410.	SITA RAM KHOWAL	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
411.	AJAY KUMAR SHARMA-II	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	30.06.17
412.	HARI MOHAN GUPTA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
413.	RAJESH CHANDRA GUPTA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
414.	MAHENDRA KUMAR MEHTA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
415.	PREM PRAKASH GUPTA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
416.	RAJENDRA KUMAR SAINI	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
417.	MAHENDRA KUMAR SINGHAL	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
418.	SUSHIL KUMAR SHARMA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
419.	ANIL ARYA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
420.	RAMA KANT SHARMA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
421.	MAHENDRA SINGH	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
422.	GAJENDRA PAL MOGHA	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
423.	JAI PRAKASH NARAIN PUROHIT	P	21.04.14	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
424.	PARAS KUMAR JAIN	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
425.	DHARMENDRA SHARMA	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
426.	KAILASH CHANDRA MISHRA	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	



S. NO. Next to Shri N.P. Bhan dari	NAME OF OFFICER	PROMOTEE (P) DIRECT RECRUIT (D) LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST A PERMANENT VACANCY FOLLOWED BY REGULAR APPOINTMENT / DATE OF DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
427.	SUSHIL KUMAR PARASAR	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
428.	SANDEEP SHARMA	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
429.	HARI VALLABH KHATRI	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
430.	ANIL KUMAR GUPTA- II	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
431.	ANISH DADHICH	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
432.	SMT. REKHA SHARMA (LCE)	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
433.	DALIP SINGH (LCE)	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
434.	KHAGENDRA KUMAR SHARMA (LCE)	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
435.	DEEPAK KUMAR	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
436.	ALKA BANSAL (LCE)	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
437.	LATA GAUR	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
438.	ANUPAMA RAJEEV BIJLANI (LCE)	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
439.	JAG MOHAN AGARWAL-II	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
440.	BINA JAIN	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
441.	BHAWANI SHANKER PANDEY	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
442.	MADHU SUDHAN SHARMA	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
443.	GIRDESH KUMAR OJHA (LCE)	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
444.	REKHA RATHORE (LCE)	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	

S. NO. Next to Shri N.P. Bhan dari	NAME OF OFFICER SARVA SH./SM.T/MS./DR.	PROMOTEE (P) DIRECT RECRUIT (D) LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS FOLLOWED BY PERMANENT APPOINTMENT THROUGH DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
445.	PARAMVEER SINGH CHOJHAN	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
446.	RAJENDRA SHARMA	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
447.	ARCHANA MISHRA	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
448.	SHANKER LAL GUPTA	P	21.07.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
449.	ANIL KAUSHIK	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
450.	JAGENDRA KUMAR AGARWAL	P	21.04.15	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
451.	ASHOK KUMAR AGARWAL	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
452.	SHIVANI JOHARI BHATNAGAR	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
453.	POONAM DURGAN	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
454.	MAN SINGH CHUNDAWAT (DR)	D	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
455.	ARTI BHARDWAJ	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
456.	VIJAY SINGH SINWAR	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
457.	MANISHA SINGH	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	16.09.16(Tech. Resigned)
458.	UMESH KUMAR SHARMA (DR)	D	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
459.	MANISH AGARWAL	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
460.	PRAHLAD RAY SHARMA (LCE)	L	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
461.	GAURI SHANKAR SHARMA	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
462.	BANNA LAL JAT (DR)	D	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
463.	PRAMOD KUMAR MALIK	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	



S. NO. Next to Shri N.P. Bhan dari	NAME OF OFFICER	PROMOTEE (P)  DIRECT RECRUIT (D)  LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS FOLLOWED BY PERMANENT APPOINTMENT / DATE OF APPOINTMENT THROUGH DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
464.	VIRENDRA KUMAR JASUJA	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
465.	ASHWANI KUMAR YADAV	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
466.	SIMA AGARWAL (DR)	D	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
467.	SURESH PRAKASH BHATT	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
468.	ASHOK KUMAR SHARMA-III	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
469.	ANWAR AHMED CHOUHAN	L	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
470.	UPENDRA SHARMA (DR)	D	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
471.	VISHWA BANDHU	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
472.	SANJAY KUMAR BHATNAGAR	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
473.	VIKASH KUMAR KHANDELWAL	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
474.	DEVENDRA SINGH NAGAR (DR)	D	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
475.	MADAN GOPAL ARYA	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
476.	SANJAY KUMAR TRIPATHI	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
477.	OM PRAKASH-II	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
478.	SUNIL RANWHA (DR)	D	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
479.	SHAHNAZ PARVEEN	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
480.	MOHITA BHATNAGAR (LCE)	L	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
481.	SANTOSH KUMAR MITTAL	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	

S. NO. Next to Shri N.P. Bhan dari	NAME OF OFFICER	PROMOTEE (P)  DIRECT RECRUIT (D)  LCE (L)	DATE OF PROMOTION/ AD-HOC BASIS PERMANENT FOLLOWED BY APPOINTMENT DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	REGULAR PROMOTION ON BASIS AGAINST A VACANCY REGULAR DATE OF THROUGH DATE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE RETIREMENT OF
482.	RAJ KUMAR (DR)	D	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
483.	RAJESH GUPTA	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
484.	HIMANKANI GAUR	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
485.	MEENA AGARWAL	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
486.	SURENDRA KUMAR (DR)	D	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
487.	BHANWAR BHADALA	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
488.	GOVIND VALLABHPANT	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
489.	SUKESH KUMAR JAIN (LCE)	L	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
490.	SACHIN GUPTA (DR)	D	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
491.	PAWAN KUMAR SINGHAL	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
492.	MADHU SUDAN MISHRA	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
493.	BAL KRISHNA MISHRA	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
494.	AKHILESH KUMAR (DR)	D	17.6.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
495.	SHILPA SAMEER	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
496.	SEEMA JUNEJA	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
497.	SIDHESHWAR PURI	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
498.	ANOOOP KUMAR PATHAK(DR)	D	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
499.	KAILASH CHANDRA ATWASIA	P	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	
500.	TRIPUTI KUMAR GUPTA	L	05.02.16		Due to revision of cadre strength from 266 to 372 on 14.09.2013	

S. NO. Next to Shri N.P. Bhan dari	NAME OF OFFICER  SARVA SH./SM./T./MS./DR.	PROMOTEE (P)  DIRECT RECRUIT (D)  LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST A PERMANENT VACANCY FOLLOWED BY REGULAR APPOINTMENT / DATE OF DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
501.	JAGDISH JANI	P	05.02.16	Due to revision of cadre strength from 266 to 372 on 14.09.2013	
502.	GHANSHYAM SHARMA(DR)	D	05.02.16	On account of retirement of Ms. Neerja on 30.09.2013	
503.	RAMESH KUMAR JOSHI	P	05.02.16	On account of retirement of Shri R.C. Pareek on 30.09.2013	
504.	MADHU SUDAN RAI	P	05.02.16	On account of Vol retirement of Shri Ajay Kumar Gupta on 30.09.2013	
505.	BRJ MADHURI SHARMA	P	05.02.16	On account of retirement of Shri Harphool Singh Piliaia on 31.10.2013	
506.	OM PRAKASH SHARMA (DR)	D	05.02.16	On account of retirement of Shri Nathu Lal Champawat on 30.11.2013	
507.	NUSRAT BANO	P	05.02.16	On account of retirement of Shri Dharam Chand Jain on 30.11.2013	
508.	PRITHVI PAL SINGH	P	05.02.16	On account of retirement of Dr. B.M. Bansal on 31.01.2014	
509.	RAJESH KUMAR -(LCE)	L	05.02.16	On account of retirement of Shri Anuradha Sharma on 28.02.2014	
510.	AMIT KUMAR KARWASRA (DR)	D	05.02.16	On account of retirement of Shri Lal Singh Rao on 31.03.14	
511.	MAHESH MANGTANI	P	05.02.16	On account of retirement of Shri R.S. Naruka on 31.05.14	V.R. On 01.03.17
512.	SATYA PAL VERMA	P	05.02.16	On account of retirement of Shri P.K. Shastri on 31.05.14	
513.	VARUN TALWAR	P	05.02.16	On account of retirement of Shri Janardan Vyas on 30.06.14	
514.	BHUPENDAR KUMAR SANADHYA (DR)	D	05.02.16	On account of retirement of Shri V.K. Goswami on 31.07.14	
515.	VIKRAM CHOUDHARY (DR)	D	05.02.16	On account of retirement of Shri Iddudin on 31.07.14	
516.	BARKAT ALI (DR)	D	05.02.16	On account of retirement of Shri G.L. Meena on 31.07.14	
517.	ARUN JAIN (DR)	D	05.02.16	On account of retirement of Shri Chandra Bhan on 31.08.14	
518.	NARENDRA SINGH MALAWAT (DR)	D	05.02.16	On account of retirement of Shri Sita Ram on 31.08.14	



S. NO.	NAME OF OFFICER	PROMOTEE (P) DIRECT RECRUIT (D) LCE (L)	DATE OF PROMOTION/ PROMOTION ON AD-HOC BASIS AGAINST A PERMANENT VACANCY FOLLOWED BY REGULAR APPOINTMENT / DATE OF DIRECT RECRUITMENT/ DATE OF PROMOTION THROUGH LCE	PERMANENT VACANCY OCCURED DUE TO INCREASE IN THE CADRE STRENGTH OR RETIREMENT OF THE OFFICER AGAINST WHICH PROMOTION/RECRUITMENT HAS BEEN MADE	DATE OF RETIREMENT
519.	MOHD. ARIF (DR)	D	05.02.16	On account of retirement of Smt. Sobha Choudhary on 30.09.14	

  
REGISTRAR GENERAL